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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.1042 OF 1995.

Date of Order:25-3-1998.

Between:

A.B.Reddy.

.. Applicant

and

1. Captain Commanding Officer,
INS Circars, Naval Base Post,
Visakhapatnam-530 014.
2. The Commanding Officer,
INS Calinga, Chappala Uppada,
Bheemunipatnam.
3. Flag Officer, Commanding-in-Chief,
Eastern Naval Command,
Naval Base, Visakhapatnam-14.

... .. Respondents

COUNSEL FOR THE APPLICANT :: Mr.S.Kishore

COUNSEL FOR THE RESPONDENTS:: Mr.K.Bhaskara Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

O
ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN))

Heard Mr.S.Kishore, learned Counsel for the
Applicant and Mr.K.Bhaskara Rao, learned Counsel for
the Respondents.

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R *J*

2. This O.A. is filed to set aside the Proceedings of 5-4-1995, vide No.269/ABR, whereby the applicant was placed under suspension and for a further declaration that it is issued without jurisdiction. Hence arbitrary, illegal and violative of Fundamental Principles of Natural Justice.

3. When the O.A. ^{was} taken up for hearing, the learned Counsel for the Applicant submitted that this O.A. has become infructuous.

4. In view of the above, the O.A. ^{is dismissed as} ~~has become~~ infructuous.
No Costs.


(B. JAI PARAMESHWAR)

MEMBER (J)


25

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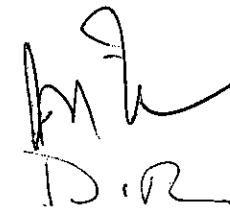

(R. RANGARAJAN)

MEMBER (A)

Dated: this the 25th day of March, 1998

Dictated in the Open Court

DSI


M. R.

..3..

Copy to:

1. Captain Commanding Officer, INS Circars,
Naval Base Post, Visakhapatnam.
2. The Commanding Officer, INS Calinga, Chappala Uppada,
Bheemunipatnam.
3. Flag Officer Commanding in Chief,
Eastern Naval Command, Naval base,
Visakhapatnam.
4. One copy to Mr. S. Kishore, Advocate, CAT, Hyderabad.
5. One copy to Mr. K. Bhaskara Rao, Addl. CGSC, CAT, Hyderabad.
6. One copy to D.R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

II COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 25/3/98

ORDER/JUDGMENT

M-A/R-A/C-P-NO.

in

O.A.NO.

1042-95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

